

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRLMP.NO(s). 6413 in Petition(s) for Special Leave to Appeal (Cr1)... 2008.

(From the judgement and order dated 22/11/2007 in CRLA No. 103/2006 of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

SURAT SINGH PANWAR Petitioner(s)

VERSUS

STATE OF UTTARAKHAND Respondent(s)

(With appln(s) for exemption from surrendering.)

Date: 29/04/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
(IN CHAMBER)

For Petitioner(s) Mr. Ashiesh Kumar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Exemption from surrendering is allowed.

(Arvind)  
Sr.PA

(Radha R. Bhatia)  
Court Master